

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1346
TO BE ANSWERED ON 23.11.2016

FDI IN NUCLEAR POWER SECTOR

1346. SHRI J.J.T. NATTERJEE:
ADV. JOICE GEORGE:

Will the PRIME MINISTER be pleased to state:

- (a) whether Foreign Direct Investment (FDI) is allowed in nuclear power sector in the country;
- (b) if so, the details thereof;
- (c) whether new nuclear power plants are proposed in the country under FDI; and
- (d) if so, the details thereof alongwith the sites selected for the same?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (Dr. JITENDRA SINGH):

- (a) No, Sir.
- (b) to (d) Do not arise.
